

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO. 3201  
**TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2026**

**PDS IN MADHYA PRADESH**

†3201. **SMT. SANDHYA RAY:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of beneficiaries registered under the Public Distribution System (PDS) in the Bhind–Datia Parliamentary Constituency of Madhya Pradesh during the last five years, Gram/Panchayat and Assembly Constituency-wise;
- (b) the total amount of funds spent on foodgrain subsidy and distribution in this Constituency during each of these five years;
- (c) the quantity of foodgrains (wheat/rice) distributed to these beneficiaries;
- (d) whether the Government has any mechanism in place to ensure that only eligible beneficiaries receive the benefits by eliminating duplicate/fake ration cards; and
- (e) if so, the details of its outcome and timeline thereof?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a): A statement showing the total number of beneficiaries registered under the Public Distribution System (PDS) in the Bhind–Datia Parliamentary Constituency of Madhya Pradesh is placed at **Annexure-I**.

(b): The Department of Food and Public Distribution reimburses the expenditure incurred by States, that have opted for Decentralized Procurement (DCP) mode (including Madhya Pradesh) for distribution of food-grains to the beneficiaries of Central Schemes as per allocation made by Government of India. Funds are released to State as a whole and not district wise. The difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) and DCP States as food subsidy. The food subsidy released to DCP States & FCI is made as per budgetary allocation made by MoF. State wise funds are not allocated by MoF. Further, funds are also released by Food Corporation of India (FCI) to the States for the quantum of food-grains handed over to them by States for Central Pool. The two food subsidy schemes (Food Subsidy to FCI and Food Subsidy to DCP States) have been subsumed as Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). The detail of funds released to Government of Madhya Pradesh as food subsidy from FY 2020-21 to till date is as below :

Sl. No.	Financial Year	Amount released (Rs. In Cr.)
1.	2020-21	11946.44
2.	2021-22	14420.62
3.	2022-23	9471.50
4.	2023-24	16939.27
5.	2024-25	10189.04
6.	2025-26 (as on 05.03.2026)	9014.01

(c): A Statement showing the quantity of foodgrains (wheat/rice) distributed to beneficiaries registered under the Public Distribution System (PDS) in the Bhind-Datia Parliamentary Constituency of Madhya Pradesh is placed at **Annexure-II**.

(d) & (e): As an outcome of the use of technology in Targeted Public Distribution System (TPDS) operations, i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of duplicates, ineligible records, deaths, permanent migration of beneficiaries, etc. all States/UTs have been able to weed-out approx. 2.25 crore ration cards between 2021 to 2025 in order to achieve rightful targeting.

This exercise flagged approximate 8.51 Crore beneficiaries (2024 to 2025) and list of these flagged beneficiaries were shared with the respective State/UTs for conducting field verification and to take necessary action as deemed fit on these cases. Till date, the respective States/UTs have deleted 2.21 Crore beneficiaries of the above flagged beneficiaries, thus making space for eligible waitlisted beneficiaries. Further, about 99.8% i.e. 5.50 Lakh of total 5.51 Lakh Fair Price Shops (FPSs) in the country are having operational electronic Point of Sale (ePoS) devices for transparent distribution of subsidized foodgrains.

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**Statement showing the total number of beneficiaries registered under the Public Distribution System (PDS) in the Bhind–Datia Parliamentary Constituency of Madhya Pradesh**

<b>Year</b>	<b>District</b>	<b>Beneficiary Count</b>
2023	BHIND	9,36,289
	DATIA	5,17,834
2024	BHIND	10,12,334
	DATIA	5,69,024
2025	BHIND	9,23,311
	DATIA	5,57,220
2026	BHIND	9,28,731
	DATIA	5,64,094

**Statement showing the quantity of foodgrains (wheat/rice) distributed to beneficiaries registered under the Public Distribution System (PDS) in the Bhind–Datia Parliamentary Constituency of Madhya Pradesh**

Year	District	Distribution (MT)
2023	BHIND	56,601.65
	DATIA	31,055.73
2024	BHIND	55,408.32
	DATIA	31,497.24
2025	BHIND	52,452.16
	DATIA	31,164.83
2026	BHIND	8,446.65
	DATIA	5,224.65